

(d) the quantities of wheat and other food grains allotted to the various States during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) Yes, Sir. Under the scheme introduced by Government of India w.e.f. December, 1985 wheat and rice are supplied to State Governments by FCI on specially subsidised prices to all the inhabitants living in Tribal majority States of Arunachal Pradesh, Mizoram, Meghalaya and Nagaland and ITDP areas in Assam, Manipur, Tripura and Sikkim.

(c) All the families in the tribal majority States of Arunachal Pradesh and also all the families in the ITDP Mizoram, Nagaland and Meghalaya areas in the States of Assam, Tripura, Manipur and Sikkim stand covered under the Scheme.

(d) A statement showing the quantity of wheat and rice supplied by Food Corporation of India to various North Eastern States and Sikkim during the past three years is enclosed at the Annexure.

[See Appendix CLXIV, ANNEXURE No. 21]

#### Setting up of sugar factories in the co-operative

899. SHRI MURLIDHAR CHANDRAKANT BHANDARE:  
SHRIMATI VEENA VERMA:

Will the Minister of FOOD be pleased to state:

(a) whether Government's attention has been drawn to the report appeared in the 'Hindu' of 6th June, 1992, captioned "Mixing sugar and politics";

(b) if so, the number of cooperatives to whom letters of intent for setting up of sugar factories in the cooperative sector were issued during 1990, 1991 and so far in 1992 indicating the production capacity to be installed; and

(c) the number of sugar factories which have started production after the issue of licences?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) 26 letters of Intent have been issued for setting up of new sugar factories in the Co-operative Sector during 1990, 1991 and 1992 (upto 30.6.92) involving an annual sugar production capacity of 10.3567 Lakh Tonnes.

(c) Out of the aforesaid letters of intent, no sugar factory has started production so far.

#### Production of rice by F C I

900. SHRI TRILOK NATH CHATURVEDI:

SHRI SUNDER SINGH BHANDARI:

DR. MURLI MANOHAR JOSHI:

SHRI VISHNU KANT SHASTRI:

Will the Minister of FOOD be pleased to state:

(a) the position of buffer stock of rice with the Food Corporation of India at the end of June 1992;

(b) the quantity of rice procured by Food Corporation of India during the paddy crop of 1991 from each of the States;

(c) the procurement price of different varieties of rice for the above season; and

(d) whether Food Corporation of India or any Government agencies have exported any rice during 1991-92, and if so, the quantity and value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAM-ALUDDIN AHMED): (a) The latest available stock position of rice in the Central

(b) A statement (I) showing Statewise quantities of rice procured upto 10-7-1992 in the current khariff marketing season 1991-92 is attached. (See below)

(c) A statement (II) is attached. See below).

(d) Food Corporation of India has not made any commercial exports of rice during 1991-92. The information in respect of other agencies is being collected.

#### Statement-I

(Position as on 10th July, 1992)

(Figures in 000 Tonnes)

State/U.T.

Quantity of Rice (Including paddy in terms of rice) procured

By F.C.I. By Other Agencies Toal

(1)

(2)

(3)

(4)

#### A—Contribution to Central Pool

Andhra Pradesh	2233.1	..	2233.1
Arunachal Pradesh	0.1	..	0.1
Assam	5.7	..	5.7
Haryana	918.5	..	918.5
Karnataka	110.4	..	110.4
Madhya Pradesh	393.4	9.4	403.3
Maharashtra	48.4	1.5	49.9
Orissa	245.0	2.6	247.6
Punjab	3168.7	1078.7	4247.4
Rajasthan	19.9	..	19.9
Uttar Pradesh	..	830.8	830.8
West Bengal	73.2	..	73.2
Chandigarh	24.3	..	24.3
Delhi	5.0	..	5.0
Pondicherry	3.1	1.2	4.3
Total 'A'	7249.3	1924.2	9173.5

(1)	(2)	(3)	(4)
<i>!—Non-Contribution to Central Pool</i>			
Gujarat . . . . .		8.6	8.6
J & K. . . . .		2.7	2.7
Tamil Nadu . . . . .		989.0	989.0
TOTAL 'B' . . . . .		1000.3	1000.3
TOTAL (A—B) . . . . .	7249.3	2924.5	10173.8

## Statement-II

Procurement price of levy rice for 1991-92 marketing season:

(Rupees per quintal)

States	Common	Fine	Superfin
	1991-92	1991-92	1991-92
1. Andhra Pradesh . . . . .	387.55	403.30	419.05
2. Assam . . . . .	384.45	406.25	422.10
3. Bihar . . . . .	368.20	392a80	408.10
4. Gujarat . . . . .	358.55	373.05	387.55
5. Haryana/Delhi . . . . .	396.65	425.20	445.10
6. Karnataka . . . . .	369.10	384.05	399.05
7. Madhya Pradesh . . . . .	383.10	398.65	414.20
8. Orissa . . . . .	394.90	411.00	427.05
9. Punjab . . . . .	396.40	424.90	444.80
10. Rajasthan . . . . .	389.45	414.50	437.15
11. Uttar Pradesh . . . . .	377.80	393.00	417.45
12. West Bengal . . . . .	370.25	389.15	404.30
13. Maharashtra . . . . .	377.90	393.15	408.45
14. Pondicherry . . . . .	356.70	371.50	386.30
15. Chandigarh . . . . .	393.00	421.25	441.00